

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES: Mr. Manoj Chandra Jain

V/s.  
M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAMUL SAHASRABUDDHE Co. Secretary	R, to R5	R. Sahasrabudhe
2.	PARINAZ NAGPRAWALA ADVOCATE FOR PETITIONERS		P. Nagpawala

**ORDER**

**C.P. No. 19/241-242,244/NCLT/MAH/2016**

1. Ld. Counsels of both the sides are present.
2. From the side of the Petitioner a rejoinder is stated to be filed today in the Registry with a copy to the other side.
3. Under these circumstances since the Rejoinder has been filed today, matter is listed for hearing on **21.12.2016**

Date: 11.11.2016

sd/-  
**Shri M.K. Shrawat**  
Member (Judicial)